रेलवे कर्मचारियों की वरिष्ठता का निर्धारण

२४६० { श्री प्र० ना० सिंह :
श्री अर्जुन सिंह भदौरिया :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे के पुनर्गठन के पश्चात् रेलवे कर्मचारियों की वरिष्ठता निर्धारण के बारे में विभिन्न रेलवे महा संघों ने समान सिद्धान्तों और प्रक्रिया को अपना लिया है ;

(ख) यदि नहीं, तो विभिन्न रेलों ने कौनसी भिन्न-भिन्न पद्धतियां अपना रखी हैं ;

(ग) क्या यह सच है कि एक ही रेलवे में वरिष्ठता निर्धारण के लिये दो विभिन्न प्रक्रियायें हैं ; और

(घ) यदि उपरोक्त भाग (ग) का उत्तर स्वीकारात्मक हो, तो किन रेलों और किन विभागों में दो विभिन्न प्रक्रियायें अपनाई गई हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) जी हां, केवल भूतपूर्व सौराष्ट्र रेलवे के कर्मचारियों को छोड़ कर ।

(ख) एक विवरण सभा-पटल पर रख दिया गया है [देखिये परिशिष्ट ५, अनुबन्ध संख्या ५६].

(ग) जी हा ।

(घ) पश्चिम रेलवे में मिलायी गयी भूतपूर्व सौराष्ट्र रेलवे के सभी विभागों के कर्मचारियों के सम्बन्ध में ।

Fixation of Wheat Prices in Punjab

2461. Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the negotiations with Punjab Government for fixation of new wheat price have been concluded;

(b) if so, the result of negotiations; and

(c) the new price fixed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). The whole question of purchase of wheat by the Government including the fixation of suitable procurement prices, is engaging the attention of the Government of India. The Punjab Government will be consulted in due course.

टेलीफोन डायरेक्टरी

२४६२. **श्री भक्त दर्शन:** क्या परिवहन तथा संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्तूबर, १९५८ में दिल्ली में जो टेलीफोन डायरेक्टरी प्रकाशित हुई थी, वह कई ग्राहकों को फरवरी, १९५९ के प्रथम सप्ताह तक भी नहीं मिल पाई थी ;

(ख) यदि हां, तो देरी हो जाने का क्या कारण था ;

(ग) भविष्य में उस डायरेक्टरी का संशोधित सस्करण ग्राहकों को तत्काल पहुँचाने के लिये क्या व्यवस्था की जा रही रही है ; और

(घ) डायरेक्टरी को हिन्दी में भी प्रकाशित करने के लिये क्या कार्यवाही की जा रही है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) जी हां ।

(ख) दिल्ली की टेलीफोन डायरेक्टरी गवर्नमेंट आफ इण्डिया प्रेस में छापी गयी थी । चूंकि इस प्रेस को सरकार के और दूसरे जरूरी और जल्दी के काम भी करने थे, अत: ग्राहकों को डायरेक्टरी की प्रतियां देने में अनिवार्य देरी हो गई ।

(ग) दिल्ली की टेलीफ़ोन डायरेक्टरी के आगामी संस्करणों को किसी प्राइवेट प्रेस में छापे जाने का प्रस्ताव है ।

(घ) दिल्ली टेलीफ़ोन-प्रणाली के ग्राहकों की निश्चित राय जान लेने पर यह पता चला कि हिन्दी में डायरेक्टरी की मांग बहुत थोड़ी है, इसलिये डायरेक्टरी का हिन्दी संस्करण छापने के प्रस्ताव पर आगे कार्रवाई नहीं की गई ।

Production of Saffron

2463. **Shri A. M. Tariq:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any steps have been taken to increase the production of saffron in various States;

(b) whether the Government of India have carried out any research in this connection; and

(c) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (b). No.

(c) Does not arise.

Export of Beef

2464. **Shri M. B. Thakore:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the total export of beef to foreign countries and the exchange earned therefrom during the years 1956-57 and 1957-58; and

(b) whether it is a fact that the export of beef was stopped in 1954-55 but again permitted in the years 1956-57 and 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is laid on the Table of the Sabha. [*See* Appendix V, annexure No. 57.]

(b) The export of beef was banned with effect from 11-5-1954 except as shipstores. It was placed on O.G.L from 8-7-1958 in pursuance of the export drive initiated by the Government of India.

12.01 hrs.

DEATH OF SHRI KALA VENKATARAO

Mr. Speaker: I have to inform the House of the sad demise of Shri Kala Venkatarao who passed away this morning at the age of 59, at Hyderabad.

Shri Venkatarao was a member of the Constituent Assembly of India from the 22nd July, 1946 to the 8th January, 1948, when he resigned. Subsequently he was elected to the Provisional Parliament in August, 1950 and continued to be its member till the 26th September, 1951 when he again resigned. Earlier he was a member of the Madras Legislative Assembly from 1937 to 1946.

He was Minister of Land Revenue and Minister of Public Health, Government of Madras from September, 1951 to February, 1952.

Up to the date of his death in Hyderabad he was the Revenue Minister and filled that post very ably. He was counted to be one of the able administrators and Ministers of Andhra Pradesh.

We mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

May I request that the House may stand in silence for a minute.

The Members then stood in silence for a minute.

12.03 hrs

RE. ADJOURNMENT MOTION

Mr. Speaker: Papers to be laid on the Table.

Shri Hem Barua (Gauhati): Sir, I gave notice of an adjournment motion.

Mr. Speaker: I disallowed that adjournment motion.

Shri Vajpayee (Balrampur): I have also tabled an adjournment motion.